

(b) if so, the details thereof?

The Minister of Works, Housing and Rehabilitation (Shri Mehr Chand Khanna): (a) and (b). The proposal is still under consideration.

Dam at Punasa

750. { **Shri Kapur Singh:**
Shri Kesar Lal:
Shri Kachhavaia:
Shri Gulshan:
Shri P. K. Ghosh:

Will the Minister of **Irrigation and Power** be pleased to state:

(a) whether it is a fact that Government are planning to build a dam at Punasa on the **Narbada River**;

(b) if so, the number of villages which will be submerged and the loss of property envisaged therein;

(c) the amount of compensation proposed to be paid to the villagers and the form of compensation; and

(d) whether any railway tracks will be submerged and if so, the proposals for providing alternative tracks?

The Minister of Irrigation and Power (Dr. K. L. Rao): (a) Yes,

(b) to (d). The original Project was proposed for a full reservoir level at **FRL 860**. Recently during a Meeting held by the Union Minister of Irrigation and Power with Chief Ministers of **Madhya Pradesh and Gujarat** on 17th November, 1963, it has been decided that the full reservoir level of the **Punasa Dam** should be at **FRL 850** only. There will, thus be much less submergence. The **Harsud Town** will not be affected by the **Punasa dam** as necessary steps will be taken. According to the revised proposals the extent of railway lines that will be affected has to be examined. The exact details of villages submerged and compensation proposed will be known after the detailed Project is prepared.

Investment Centres

751. { **Shri Bade:**
Shri Kachhavaia:
Shri P. R. Chakraverti:
Shri P. C. Borooah:

Will the Minister of **Finance** be pleased to state the names of places in foreign countries where Government have opened or propose to open investment centres in order to attract foreign investors?

The Minister of Finance (Shri T. T. Krishnamachari): A Branch Office of the Indian Investment Centre is functioning at **New York**. There is no proposal at present to open branch offices of the Centre in other countries.

Dysentery and Elephantiasis in Laccadives

752. { **Shri Bade:**
Shri Kachhavaia:

Will the Minister of **Health** be pleased to state:

(a) whether it is a fact that diseases like **Dysentery and Elephantiasis** are on the increase in the **Laccadive Islands**;

(b) if so, the steps Government have taken to check these diseases;

(c) whether any financial aid has been earmarked to combat **Elephantiasis**; and

(d) the number of patients who suffered from the above diseases in the said Islands in **1961-62 and 1962-63**?

The Minister of Health (Dr. Sushila Nayar): (a) **Bacillary and amoebic dysenteries** are not common in the **Laccadive, Minicoy and Amindive Islands**. **Elephantiasis** is however existing in some of the islands on account of the prevalence of **filariasis**. The results of a recently conducted survey are awaited.

(b) and (c). The following steps have been taken by Government to check these diseases:

(i) Intensive spraying with larvicidal oil, aeromax, petrol, etc. is carried out. Hetrazan tablets are also distributed to check the incidence of filaria. Measures have been taken to provide safe drinking water. Under the Public Health Scheme, materials for sinking draw-wells and constructing water seal pit latrines are issued freely to the islanders. So far 172 draw-wells have been constructed. Under Local Development Works Programme, 50 per cent subsidy is being given for constructing wells. A total number of 111 wells for safe drinking water have been constructed under this scheme.

(ii) Vigorous propaganda is carried out by the Health staff for the improvement of environmental sanitation. Chlorination of water is regularly carried out by the Health staff. Periodical survey to assess the success of measures adopted to eradicate filariasis is undertaken.

An expenditure of about Rs. 1.19 lakhs on supplies made by the Central Government to the Islands has been incurred so far.

(d) The requisite information is being collected and will be laid on the Table of the Sabha in due course.

Water and Electricity Dues from M.Ps.

753. **Shri Maheshwar Naik:** Will the Minister of Health be pleased to state:

(a) whether it is a fact that sizeable arrears on account of water and electricity dues of the New Delhi Municipal Committee are outstanding against many M.Ps. and difficulties are being

faced in the matter of realisation thereof; and

(b) whether ways and means are being devised to solve the problem confronting the Municipal Committee?

The Minister of Health (Dr. Sushila Nayar): (a) Yes. Rs. 7,646.28 nP. are recoverable on account of water and electric charges from the present M.Ps. and Rs. 4,472.91 nP. from the ex-M.Ps. besides Rs. 9,249.57 nP. which the Committee have recently decided to write off as irrecoverable from the ex-M.Ps.

(b) The New Delhi Municipal Committee have now decided to disconnect supplies in case of non-payment of their dues and the position has thereafter improved considerably.

Technical Training Centres

754. { **Shri B. K. Das:**
Shri S. C. Samanta:

Will the Minister of Irrigation and Power be pleased to state:

(a) the number of Technical Training Centres so far opened under the Central Water and Power Commission;

(b) the number of persons trained in these Centres; and

(c) how they have been employed?

The Minister of Irrigation and Power (Dr. K. L. Rao): (a) Four.

(b) 522.

(c) The trainees are employed as Supervisors, Operator-Mechanics, Foremen, etc. on River Valley Projects, Border Roads Organisation and other construction works.

Beas Dam

755. **Shri Hem Raj:** Will the Minister of Irrigation and Power be pleased to refer to the reply given to Unstarred Question No. 710 on the 22nd August, 1963 and state:

(a) whether the report of the team of the U.S. Agency for International Development on Beas Dam, Pong Dam and Pando Dam has been received;

(b) if so, whether Government have examined the recommendations; and